

(32)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON

01/10/2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : MA/52/IB/2018
PETITION NUMBER : TCP/10/(IB)/2017
NAME OF THE PETITIONER(S) : GULFPETRO CHEM FZC
NAME OF THE RESPONDENT(S) : NAGARJUNA OIL CORPORATION LTD
UNDER SECTION : RULE 11

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1. N.P. VIJAYKUMAR
M. SAVITHA DEVI

Counsel for RP



2. Led by senior counsel
MR. T.K. SESHADRI,
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SHWETHA VASUDEWAN
for T.K. BHASKAR

Counsel for the
Applicant



3. I. SIVAGAMI
R. SIVAKUMAR
S. SRIVATSA RAGHAVAN

COUNSELS
FOR
COC



ORDER

Counsel for Applicant is present. Counsel for the CoCs is present. Put up along with MA/431/IB/2018 filed in MA/289/IB/2018 in TCP/10/IB/2017 on 05.10.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk